

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1786

ANSWERED ON:10.08.2011

INDIANS IN FOREIGN JAILS

Bais Shri Ramesh;Choudhary Shri Harish;Manjhi Shri Hari;Meghwal Shri Arjun Ram ;Pradhan Shri Nityananda;Singh Shri Ijyaraj

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether a large number of Indians are legally/illegally confined in the prisons of various countries;
- (b) if so, the details thereof, country-wise, offence-wise and gender-wise;
- (c) whether the Government has taken up the issue with the respective countries to secure release of these prisoners from their jails;
- (d) if so, the details thereof and the success achieved as a result thereof, so far; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) to (e) The information is being collected and would be laid on the table of the House.